

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE
OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

CALENDAR 2015 – Vacations, Public Holidays and Optional Holidays for the Subordinate Courts in the **State of Andhra Pradesh** under the control of High Court of Judicature at Hyderabad for the year 2015 – **NOTIFIED.**

ROC.NO:4122/SO-1/2014

DT.10-12-2014

NOTIFICATION NO.51/SO/2014

In exercise of the powers conferred under Section 22 and 31 of the A.P. Civil Courts Act, 1972 (Act 19 of 1972), the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh hereby declares the following Vacations and Holidays for all the Civil Courts working under the control of the High Court of Judicature at Hyderabad in the **State of Andhra Pradesh** to be observed for the Calendar year 2015.

I. VACATIONS

VACATION	FROM	TO	
SANKRANTHI	02-01-2015	13-01-2015	
	Friday, The 2nd January, 2015 to Tuesday, the 13th January, 2015 (Both days inclusive)		For all the Civil Courts and Civil Judges and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Judicature at Hyderabad.
SUMMER	04-05-2015	29-05-2015	
	Monday, the 4th May, 2015 to Friday, the 29th May, 2015 (Both days inclusive)		For all the District Courts and Civil Judges (Senior Division) under the control of the High Court of Judicature at Hyderabad.
	11-05-2015	29-05-2015	
	Monday, the 11th May, 2015 to Friday, the 29th May, 2015 (Both days inclusive)		For all the Courts of the Civil Judges (Junior Division)-cum-Judl. Magistrates of I Class (on civil side) and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Judicature at Hyderabad.
DUSSEHRA	16-10-2015	23-10-2015	
	Friday, the 16th October, 2015 to Friday, the 23rd October, 2015. (Both days inclusive)		For all the District Courts and Civil Judges (Senior Division) under the control of the High Court of Judicature at Hyderabad.
	19-10-2015	23-10-2015	
	Monday, The 19th October, 2015 to Friday, the 23rd October, 2015 (Both days inclusive)		For all the Courts of the Civil Judges (Junior Division)-cum-Judl. Magistrates of I Class (on civil side) and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Judicature at Hyderabad.

II. GENERAL HOLIDAYS

Sl. No.	MONTH	DATE & DAY	FESTIVAL
1.	JANUARY	01-01-2015 Thursday	New Year's Day
		14-01-2015 Wednesday	Bhogi
		15-01-2015 Thursday	Sankranti/Pongal
		16-01-2015 Friday	Kanumu
		26-01-2015 Monday	Republic Day
2.	FEBRUARY	17-02-2015 Tuesday	Mahasivaratri
3.	MARCH	05-03-2015 Thursday	Holi
		21-03-2015 Saturday	Ugadi
		28-03-2015 Saturday	Sri Rama Navami
4.	APRIL	03-04-2015 Friday	Good Friday
		14-04-2015 Tuesday	Dr.B.R.Ambedkar's Birthday
5.	MAY	-----	-----
6.	JUNE	-----	-----
7.	JULY	18-07-2015 Saturday	Ramzan (Id-Ul-Fitr)*
8.	AUGUST	15-08-2015 Saturday	Independence Day
9.	SEPTEMBER	05-09-2015 Saturday	Sri Krishna Astami
		17-09-2015 Thursday	Vinayakachavithi
		24-09-2015 Thursday	Bakrid (Id-Ul-Azha)*
10.	OCTOBER	02-10-2015 Friday	Gandhi Jayanthi
		20-10-2015 Tuesday	Durgastami
		22-10-2015 Thursday	Vijayadasami/Dussehra
		24-10-2015 Saturday	Muharrum*
11.	NOVEMBER	10-11-2015 Tuesday	Naraka Chaturthi
		11-11-2015 Wednesday	Deepavali
12.	DECEMBER	24-12-2015 Thursday	Eid Miladun Nabi*
		25-12-2015 Friday	Christmas

* The date may be changed according to the visibility of Moon.

The following National Holiday and Festival are falling on **Sundays**.

Sl. No.	Date	Occasion/Festival
(1)	(2)	(3)
1.	04-01-2015	Eid Miladun Nabi*
2.	05-04-2015	Babu Jagjivan Ram's Birthday

III. OPTIONAL HOLIDAYS

Sl. No.	Occasion/Festival	Day	Date
(1)	(2)	(3)	(4)
1.	Mahaveer Jayanthi	Thursday	02-04-2015
2.	Basava Jayanthi	Tuesday	21-04-2015
3.	Birthday of Hazrath Ali	Saturday	02-05-2015
4.	Buddha Purnima	Thursday	14-05-2015
5.	Shab-E-Meraj	Saturday	16-05-2015
6.	Shab-E-Barath	Wednesday	03-06-2015
7.	Shajutu-Hazarath Ali	Wednesday	08-07-2015
8.	Shab-E-Qadar	Wednesday	15-07-2015
9.	Juma-Atul-Wada	Friday	17-07-2015
10.	Parsi New Year's Day	Tuesday	18-08-2015
11.	Varalakshmi Vratham	Friday	28-08-2015
12.	Sravana Purnima/Rakhi Purnima	Saturday	29-08-2015
13.	Mahalaya Amavasya	Monday	12-10-2015
14.	Maharnavami	Wednesday	21-10-2015
15.	9 th Muharrum	Friday	23-10-2015
16.	Karthika Purnima/Gurunanak Jayanthi	Wednesday	25-11-2015
17.	Arbayeen	Thursday	03-12-2015
18.	Boxing Day	Saturday	26-12-2015

The following **Optional Holidays** are falling on **Sundays**:

Sl. No.	Occasion/Festival	Date
(1)	(2)	(3)
1.	Sri Panchami	25.01.2015
2.	Yaz Dahum Shareef	01.02.2015

REGISTRAR GENERAL

10-12-14

10/12/15

To

- 1) The Pri. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
- 5) All the Officers, High Court of Judicature at Hyderabad.
- 6) All the Section Heads, High Court of Judicature at Hyderabad.
- 7) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
- 8) The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam
- 9) The Director, A.P. Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 18) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
- 19) The Chairman, A.P. Administrative Tribunal, Hyderabad.
- 20) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 21) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
- 23) The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
- 24) The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
- 25) The Presiding Officer, Wakf Tribunal, City Civil Court compound, Hyderabad.
- 26) The Presiding Officers, Labour Courts at Hyderabad, I,II & III, Visakhapatnam, Guntur, Ananthapur, Warangal & Godavari Khani.
- 27) The Secretary General, Supreme Court of India, New Delhi.
- 28) The Registrar, Supreme Court of India, New Delhi.
- 29) The Registrar, All High Courts in India.
- 30) The Registrar, Railway Claims Tribunal, Hyderabad.
- 31) The Registrar, Income Tax Tribunal, Hyderabad.
- 32) The Registrar, A.P. Lokayukta, Hyderabad.
- 33) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 34) The Secretary, Bar Council of A.P., Hyderabad.
- 35) The Accountant General, Andhra Pradesh, Hyderabad.
- 36) The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 37) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 38) The Administrator, Government Pleaders, Hyderabad.

- 39) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 40) The Special Judge for Economic Offences, Hyderabad.
- 41) The Special Judge for Essential Commodities Act, Hyderabad.
- 42) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 43) The Special Sessions Judge for SCs & STs (POA) Act, 1989-cum-VI Metropolitan Sessions Judge, Secunderabad.
- 44) The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.
- 45) The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.
- 46) The Judge, Family Courts at Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
- 47) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 48) The Registrar, Special Court under the A.P. Electricity (Amendment) Act – 2000, Sec'bad.
- 49) The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad.
- 50) The Director of Prosecutions, Hyderabad.
- 51) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
- 52) The President, Judicial Officers' Association, High Court of Judicature at Hyderabad.
- 53) The Secretary, Junior Officers' Association, High Court of Judicature at Hyderabad.
- 54) The President, High Court Service Association, High Court of Judicature at Hyderabad.
- 55) The President, High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 56) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 57) The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Judicature at Hyderabad.
- 58) The Secretary, State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.
- 59) The General Secretary, A.P. Judicial Class IV Employee's Association, c/o District Court, Chittoor.
- 60) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 61) The Director, All India Radio, Public Gardens, Hyderabad.
- 62) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 63) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 64) The Overseer, High Court of A.P., Hyderabad.
- 65) SPARE

} With a request for making necessary announcement

} For publication in the Newspaper

